

Board, Electroplating and Meat processing units are causing water pollution and foundries are causing air pollution, in Agra.

(b) Following remedial steps have been taken to check pollution in Agra.

- (i) A time bound action plan for control of pollution has been prepared in consultation with the State Government under which the polluting units are required to meet the prescribed standards by December 31, 1991.
 - (ii) Since 1983, industries which cause air pollution are not permitted to operate in Agra ;
 - (iii) Industries which do not use fossil fuel are allowed only after impact assessment studies.
- (c) No, Sir.
- (d) No, Sir.
- (e) Does not arise.

[English]

Ancient Monuments at Chittorgarh Fort in Rajasthan

811. **Shrimati Mahendra Kumari :** Will the Minister of Human Resource Development be pleased to state :

(a) whether adequate arrangements have been made to maintain the ancient monuments at Chittorgarh Fort, Bundi and Alwar Forts in Rajasthan ;

(b) if so, the details thereof;

(c) whether taking photographs of the ancient monuments at the above Forts is prohibited by the Archaeological Department ; and

(d) if so, the reasons therefor ?

The Minister of Human Resource Development (Shri Arjun Singh) : (a) and (b) : Yes sir. Adequate arrange-

ments have been made for the proper maintenance of the centrally protected monuments in Chittorgarh Fort and Chitrashala in Bundi Fort. The Fort at Alwar is not a centrally Protected Monument.

Allocation of sufficient funds have been made for the maintenance, structural conservation, chemical preservation and horticultural developments of the monuments mentioned above.

(c) and (d) : Still photography, with hand camera (without use of stand) is permitted.

Revision of Incentive Schemes for Family Welfare Programme

812. **Shri Rajendra Kumar Sharma :** Will the Minister of Health and Family Welfare be pleased to state :

(a) whether the Union Government propose to revise the incentive schemes available under family planning programme ; if so, the details thereof ;

(b) whether the Government propose to initiate new schemes for curbing birth rate, in view of recent Census findings ; and

(c) if so, the steps taken thereon ?

The Minister of State in the Ministry of Health and Family Welfare (Shrimati D. K. Thara Devi Siddhartha) : (a) As a part of the overall strategy to revamp the Family Welfare Programme in the country, various proposals and alternatives including those relating to incentives and disincentives are under consideration and no final decision has been taken in the matter.

(b) and (c) : The national objective is to achieve a balanced growth of population by 2000 A.D. The latest census results have shown that present growth rate of our population is still over 2% per annum and the Government is seriously concerned